

17

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CA(CAA) No. 90/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017**

Name of the Company: Trans Fleet Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	D. N. Raval	Applicant	Advocate	<u>D. N. Raval</u>
2.	K. K. Raval	Applicant	Advocate	<u>K. K. Raval</u>
3.	Yuvraj Thakore	Applicant	Advocate	<u>Y. Thakore</u>

ORDER

Learned Advocate Ms. Dharmistha Raval with Learned Advocate Ms. K K Raval with Yuvraj Thakore present for Applicant.

Heard arguments of learned Counsel for Applicant.

Orders reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 3rd day of August, 2017.